GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 4474 ANSWERED ON 23.03.2021

PMAY-G IN TAMIL NADU

4474. DR. KALANIDHI VEERASWAMY: SHRI S. VENKATESAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the salient features of the Pradhan Mantri Awas Yojana-Gramin (PMAY-G);
- (b) the funds sanctioned, allocated and utilized under this scheme in Tamil Nadu during the last three years;
- (c) the number of houses sanctioned and constructed under this scheme in the State during the said period, district-wise;
- (d) the number of houses targetted for construction in Tamil Nadu for the next three years, district-wise;
- (e) the names of the villages identified for construction of the said houses along with the stages in which the said work is likely to be carried out by the Government;
- (f) whether the Government is aware of irregularities in the implementation of this scheme in the State; and
- (g) if so, the details thereof along with the action taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

- (a) The Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) is being implemented w.e.f 1.4.2016 with the objective to provide 2.95 crore houses under the programme. The salient features of the Pradhan Mantri Awaas Yojana-Gramin are given as under:-
 - Identification and selection of beneficiaries, based on the housing deficiency and other social deprivation parameters prescribed in Socio Economic Caste Census (SECC)-2011 data, and verified by the Gram Sabhas. Accordingly, Permanent Wait List (PWL) was generated.
 - ii. The minimum unit size of house is 25 square metres including a dedicated area for hygienic cooking.
- iii. Unit assistance of Rs. 1.20 lakh in plains and Rs.1.30 lakh in hilly states, difficult areas and IAP districts.
- iv. The fund sharing pattern under PMAY-G between Central and State Government is in the ratio of 60:40 except in case of the UT of Jammu & Kashmir, North-Eastern States and Hilly States, wherein the sharing pattern is 90:10. In respect of UTs (including Ladakh), 100% funding is by the Central Government.

- v. Provision of assistance (Rs.12,000/-) for toilets through convergence with Swacch Bharat Mission Gramin (SBM-G), Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) or any other dedicated source of funding.
- vi. Provision of 90/95 persondays of un-skilled labour wage under MGNREGA for construction of house, over and above the unit assistance.
- vii. Convergence with other Government schemes for provision of basic amenities viz., toilet, drinking water, electricity, clean & efficient cooking fuel, treatment of social and liquid waste etc.
- viii. Focus on construction of quality houses by the beneficiaries using local materials, appropriate designs and trained masons.
- (b) The details of funds sanctioned, allocated and utilized under this scheme in Tamil Nadu during the last three years are given as under:

(Rs. in crore)

Total Central Allocation	Central Sanctions/Releases	Total Utilization*
2572.29	1838.79	3289.68

Source: AwaasSoft report dated 19.03.2021 and ECR.

- (c) The details of number of houses sanctioned and constructed under this scheme in the State of Tamil Nadu during the last three years, district-wise are given at Annexure.
- (d) & (e) The targets under PMAY-G are set annually on the basis of availability of eligible beneficiaries in the Permanent Wait List (PWL), achievements of targets allocated during the preceding years and proposal of the State/UT. After allocation of Annual targets, further distribution of targets among beneficiaries in various districts/blocks/villages is done by the States/UTs on the basis of eligible number in the PWL.
- (f) & (g) Report of irregularity had been received in the implementation of PMAY-G in the Thiruvannamalai district of State of Tamil Nadu. It has been alleged that the Zonal BDOs and Panchayat Secretaries are involved in corruption and malpractice in implementation of PMAY-G and that the genuine beneficiaries are not being provided assistance under the scheme. As per the grievance redressal mechanism under the Framework for Implementation of PMAY-G, the complaint had been forwarded to the State Government for conducting enquiry and furnishing the Action Taken Report to the Ministry.

^{*}State share also

STATEMENT IN REPLY TO PART (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 4474 TO BE ANSWERED ON 23.03.201 REGARDING PMAY-G IN TAMIL NADU

Details of total number of houses sanctioned and completed under the Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) in the State of Tamil Nadu during the last three years, district-wise.

(units in Nos.)

O N	N. CD.	(units in Nos.)	
S.No.	Name of District	Sanctioned	Completed
1	ARIYALUR	14600	3290
2	CHENGALPATTU	926	604
3	COIMBATORE	1135	1010
4	CUDDALORE	27889	5462
5	DHARMAPURI	13437	6467
6	DINDIGUL	1354	1105
7	ERODE	2053	2012
8	KALLAKURICHI	3108	1094
9	KANCHIPURAM	15396	10446
10	KANNIYAKUMARI	573	389
11	KARUR	1493	868
12	KRISHNAGIRI	6904	5166
13	MADURAI	3611	2002
14	NAGAPATTINAM	29676	10724
15	NAMAKKAL	3250	2298
16	PERAMBALUR	4054	2104
17	PUDUKKOTTAI	12168	5388
18	RAMANATHAPURAM	9871	3134
19	Ranipet	1060	673
20	SALEM	17097	7269
21	SIVAGANGAI	4399	2598
22	TENKASI	775	565
23	THANJAVUR	23016	8521
24	THE NILGIRIS	1286	726
25	THENI	528	355
26	THOOTHUKKUDI	1918	1108
27	TIRUCHIRAPPALLI	10059	5168
28	TIRUNELVELI	6749	3960
29	TIRUPATHUR	2023	1430
30	TIRUPPUR	1001	858
31	TIRUVALLUR	7556	4550
32	TIRUVANNAMALAI	20516	11230
33	TIRUVARUR	19438	7366
34	VELLORE	16726	9765
35	VILLUPURAM	52074	15617
36	VIRUDHUNAGAR	2824	1506
- 50			1300

Source: Awaasoft report as on 19.03.2021